

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/ 4854/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the October, 2021.

Sub: **Civil vacation.**

Ref:- Your letter No.DJDH/3301/21, dtd. 06.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **the Civil Court vacation from 09.10.2021 to 24.10.2021 along with station leave permission, for the same period**, as prayed for. The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/ ⁴⁸⁵⁶4855-1A dated 7.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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